

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.103/2016
RT CP (CAA) NO.110/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

GMAX Auto Limited

Transferor/Petitioner Company-1

AND

A.G.Industries Private Limited.

Transferee/Petitioner Company-2

Present: Mr. Atul V.Sood, and Mr.Milan Singh Negi,
Advocates for the petitioners

In compliance with the previous order dated 29.08.2017, learned counsel for the petitioners has filed Auditor's Certificate. The same be taken on record. Adjourned to 23.10.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

September 22, 2017
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